

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2021/ 5972

2nd July, 2021

N O T I F I C A T I O N

It is already notified that **03.07.2021 (Saturday)** is a Court-working day. However, there are no fixed-date matters to be listed before the Hon'ble Courts on that day, except a few cases scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice Arindam Lodh.

It is hereby notified that Hon'ble Mr. Justice A. Lodh being not available for judicial work **on 03.07.2021**, any person desirous of obtaining an urgent order in respect of the matter(s) scheduled to be taken up by His Lordship on 03.07.2021 as per the Daily Cause List may mention the same before the Single Bench of Hon'ble Mr. Justice S. Talapatra which will sit **at 11.15 AM** instead of 10.30 AM on that day.

Court will function through virtual mode.

By order,

Sd/-

(V. PANDEY)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2021/ 5973 - 6000

2nd July, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;

08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

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02.07.24

REGISTRAR (JUDICIAL)